

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 114
IB-2032/ND/2019**

Under Section: 9 of IBC.

In the matter of:

Chowdhry Rubber & Chemical Pvt. Ltd. ... **Applicant**

Vs

Nikhil Footwear Pvt. Ltd. ... **Respondent**

Order delivered on 16.03.2020

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant :

For the Respondent :

ORDER

List on 21.04.2020.

Sd/-

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Md Saddam